

**DAILY BOARY DATED 23/09/2020**  
**HIS HONOUR JUDGE SHRI D.E.KOTHALIKAR (C.R.NO.25)**

<b>Sr. No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Stage</b>	<b>Remark</b>
1	SC 1010/13	State V/s. Mohd. Abdul Gani & Ors.	Arguments	
2	SC 713/14	State V/s. Mohd. Suber Musa Malik Shaikh & Ors.	R/E (P.H.)	
3	MCOG Spl. Case 1/17	Shivaji Nagar P.Stn. V/s. Vikram singh Guman Singh	Defence witness	
4	SC 218/16	Vakola P.stn. V/s. Smt. Alta Azam Shaikh ors.	Evidence (PH)	
5.	BA 981/20 in RA 367/20			